

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1173
TO BE ANSWERED ON- 11/12/2023

TRIBAL POPULATION DWELLINGS IN FORESTS

1173. SHRI BIDYUT BARAN MAHATO:

Will the Minister of Tribal Affairs be pleased to state:

- (a) the number of tribal population dwellings in the reserved and protected forests in the country States-wise;
- (b) whether there are proposals from the respective State Governments to provide settlement of land to these tribals; and
- (c) the progress made so far in this regard?

ANSWER

MINISTER OF TRIBAL AFFAIRS
SHRI ARJUN MUNDA

(a) to (c): Land and its management falls under the exclusive legislative and administrative jurisdiction of States as provided under the Constitution of India [Seventh Schedule - List ii (State List) - Entry No. (18)]

The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (In short FRA) seeks to recognize and vest the forest rights and occupation in forest land in Forest Dwelling Scheduled Tribes and Other Traditional Forest Dwellers who have been residing in such forests for generations but whose rights could not be recorded.

As per Section 3(1) FRA read with Section 2(d) thereof, seeks to recognize and vest forest rights (both individual and community) in Forest Dwelling Scheduled Tribes (FDSTs) and Other Traditional Forest Dwellers (OTFDs) as defined under Section 2(c) & 2(o) of FRA respectively in the land of any description falling within any forest area and includes unclassified forests, undermarketed forests, existing or deemed forests, protected forests, reserved forests, Sanctuaries and National Parks. As per FRA and rules made thereunder State Governments / UT Administrations are responsible for implementation of various provisions of the Act. As per the information received from the State/UTs under FRA, details of claims received, titles distributed and the extent of forest land for which titles distributed (individual and community) as on 31.10.2023 are given at **Annexure**.

State wise details of claims received, titles distributed and the extent of forest land for which titles distributed (individual and community) as on 31.10.2023

S. No.	States	No. of Claims received			No. of Titles Distributed			Extent of Forest land for which titles distributed (in acres)		
		Individual	Community	Total	Individual	Community	Total	Individual	Community	Total
1	Andhra Pradesh	2,84,294	3,294	2,87,588	2,25,826	1,822	2,27,648	4,54,041	5,26,454	9,80,495.00
2	Assam	1,48,965	6,046	1,55,011	57,325	1,477	58,802	NA/NR	NA/NR	NA/NR
3	Bihar	8,022	NA/NR	8,022	121	0	121	NA/NR	NA/NR	NA/NR
4	Chhattisgarh	8,83,938	53,920	9,37,858	4,75,100	49,241	5,24,341	9,44,154.80	51,46,193.75	60,90,348.55
5	Goa	9,758	378	10,136	472	13	485	884.37	18.16	902.53
6	Gujarat	1,82,869	7,187	1,90,056	96,559	4,791	1,01,350	1,63,508.86	12,40,680.15	14,04,189.01
7	Himachal Pradesh	4,880	466	5,346	256	59	315	50.92	11,180.74	11,231.66
8	Jharkhand	1,07,032	3,724	1,10,756	59,866	2,104	61,970	1,53,395.86	1,03,758.97	2,57,154.83
9	Karnataka	2,88,549	5,940	2,94,489	14,981	1,345	16,326	20,077.30	36,340.52	56,417.82
10	Kerala	44,200	991	45,191	28,641	224	28,865	38,045.62	7,61,489.62	7,99,535.24
11	Madhya Pradesh	5,85,326	42,187	6,27,513	2,66,901	27,976	2,94,877	9,03,533.06	14,63,614.46	23,67,147.52
12	Maharashtra	3,89,723	11,323	4,01,046	1,98,220	8,400	2,06,620	5,53,960.01	33,01,556.68	38,55,516.70
13	Odisha	6,32,326	15,461	6,47,787	4,57,238	7,813	4,65,051	6,70,181.16	3,74,303.02	10,44,484.17
14	Rajasthan	1,11,560	8,478	1,20,038	48,614	2,259	50,873	68,591.34	1,83,091.77	2,51,683.11
15	Tamil Nadu	34,877	2,584	37,461	10,536	531	11,067	9,626.44	NA/NR	9,626.44
16	Telangana	2,04,176	2,808	2,06,984	97,434	102	97,536	3,10,916.00	3,631.00	3,14,547.00
17	Tripura	2,00,557	164	2,00,721	1,27,931	101	1,28,032	4,65,192.88	552.40	4,65,745.28

18	Uttar Pradesh	92,577	1,162	93,739	18,049	861	18,910	19,190.27	1,20,776.00	1,39,966.27
19	Uttarakhand	3,587	3,091	6,678	184	1	185	0.00	0.00	0.00
20	West Bengal	1,31,962	10,119	1,42,081	44,444	686	45,130	21,014.27	572.03	21,586.29
21	Jammu & Kashmir	32,207	10,224	42,431	315	4,190	4,505	NA/NR	NA/NR	NA/NR

NA/NR-Related figure is either not available or not reported.
